

CENTRAL ADMINSTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

NO. O.A.220 of 1997

Date of Order: 20.4.2005

PRESENT : HON'BLE MR. JUSTICE B. PANIGRAHI, VICE-CHAIRMAN
HON'BLE MR. N.D. DAYAL, ADMINISTRATIVE MEMBER

SUBRATA KR. GHOSH.

VS.

UNION OF INDIA & ORS. (M/o. LABOUR.)

For the Applicant : None.

For the Respondents : None.

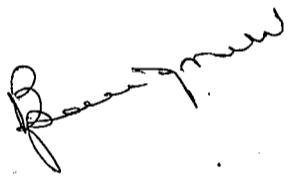
ORDER

PER JUSTICE B. PANIGRAHI, V.C.:

When the matter was taken up for orders, neither party was present on call.

2. The application is dismissed for default. Interim order passed in this application is hereby vacated.


MEMBER(A)


VICE-CHAIRMAN